

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(3)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 28/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : _____

PETITION NUMBER : TCP/160/ (IB)/2017

NAME OF THE PETITIONER(S) : PRECEPT H PVT LTD

NAME OF THE RESPONDENT(S) : GOODS LIFE INDUSTRIES LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

A-Vignesh

counsel for petitioner

A-Vignesh

T.V. Sekar

Counsel for Respondent

T.V. Sekar

ORDER

Counsel representing both the parties are present. For filing joint memo of compromise both the counsel prayed some time. At request time is enlarged. Put up on 09.10.2017

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)